

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 76/2024 In C.P. (IB)/3171(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - Regional Provident Fund Commissioner
V/s
Amit C. Poddar Liquidator Of
Tulsi Extrusions Ltd
IN THE MATTER OF
Punjab National Bank.
V/s
Tulsi Extrusions Ltd

Section: Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

IA.No.76/2024: - Adv. Jay Singh a/w Adv. K R Kapoor, Adv. Pooja Pandey appeared for the Petitioner/Applicant. Adv. Krishnan Iyer appeared for the Respondent/ Liquidator. List this matter on **20.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)